

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2019

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.

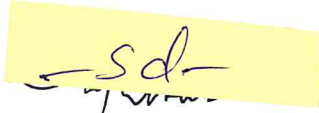
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Vinod Kumar Chaurasia, CA, Counsel for IRP Mr. Ashok Kriplani, IRP		
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ORDER

It is submitted that notice of CA No. 43/19 filed under Sections 19(2) of the Code has duly been effected on the ex-directors as well as on the statutory directors. None is present on behalf of the non-applicants. Affidavit of service be filed. To come upon 23rd January, 2019


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)

(Ginni)